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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv.		
Abhijeet Talwar	Adv.	9074683733	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V.B Santhosh Kumar P. Srishyalam	Advocates	gvbsk65eg@mail.com 9391043661	G.V.B. Kumar

ORDER

Learned counsel Mr.Tarun G.Reddy and Mr.Abhijeet Talwar present for Petitioner. Learned counsel Mr.G.V.B.Santhosh Kumar and Mr.P.Srishyalam present for Respondent.

Both sides counsel represented that there possibility of settlement.

List the matter on 25.07.2018


MEMBER JUDICIAL